

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1795  
TO BE ANSWERED ON 13.02.2023**

**REGISTERED NGOS**

**1795. SHRI SUNIL KUMAR MONDAL:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the number of NGOs registered and the financial assistance given for elimination of Child Labour in districts of West Bengal during the Financial year 2021-22 and 2022-23 under the scheme Grant-in-Aid on child and women labour;**
- (b) if so, the details thereof, State/UT-wise along with future initiatives for its progress; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): Ministry of Labour & Employment does not release funds directly to NGOs under NCLP Scheme. The funds are released to the District Project Societies (DPS), set up under the chairmanship of the administrative head of the district namely District Magistrate / Deputy Commissioner / District Collector. The DPS releases fund to implementing agencies to operate Special Training Centres under NCLP Scheme. NCLP scheme has now been subsumed under Samagara Shiksha Abhiyan (SSA) Scheme with effect from 01.04.2021.**

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